

SPECIAL BENCH
COURT - I

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/5(KB)2023
COMP.APPL/13(KB)2023,
IA(COMPANIES.ACT)/63(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	SUKAMAL BISWAS VS SHREE SANYEEJI STEEL & POWER LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physical)

Mr. Joy Saha, Sr. Adv. : For SBI
Mr. Santosh Kumar Ray, Adv.
Ms. Rituparna Sanyal, Adv.
Ms. Sumana Mukherjee, Adv.
Mr. Rajesh Chaubey, Law officer SBI

Ms. Jayati Chowdhury, Adv. : For Suspended Board of Directors
Ms. Rashmi Bothra, Adv.
Ms. S. Mitra, Adv.

Ms. Tanushree Dasgupta, Adv. : For Official Liquidator

Mr. K.C Garg, Adv. : For
Mr. S. Agarwal, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the Official Liquidator is directed to handover a copy of the report.
3. List this matter on **17/05/2023**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)